

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TQS INTEGRATION PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	TQS INTEGRATION PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/01/2021
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900TG2021PTC147646
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Regd Office:</u> Indian Service Center 1, Plot No: 24, 25 & 26 Financial District, Nanakramguda, Hyderabad 500 008 Telangana.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 rd April, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078. Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd May, 2024

Notice is hereby given that TQS Integration Private Limited has commenced voluntary liquidation on 23rd April, 2024.

The stakeholders of TQS Integration Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd May, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chitra Srinivas**

Name and signature of the Liquidator

Date: 27th April, 2024

Place: Hyderabad

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734